

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2592
ANSWERED ON:08.08.2001
ELECTRO-HOMOEOPATHY COURSE
ANANDRAO ADSUL

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have received any proposal from the Government of Maharashtra for the administrative approval to give the Homoeopathy Diploma course to the students who have completed Electropathy and Electro-Homoeopathy Courses and allow them to practice Homoeopathy only in the State of Maharashtra;
- (b) if so, the details thereof; and
- (c) the decision taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a)&(b): The Government of Maharashtra approached the Central Government to give administrative approval for a Diploma Course in Homoeopathic Medicine and Surgery which was envisaged to be introduced to enable students of Electropathy and Electro-Homoeopathy to acquire the proposed qualification. The proposal sought to amend the Bombay Homoeopathic Practitioners' Act, 1959, as the proposed amendment contravened the provisions of the Homoeopathic Central Council Act, 1973.

(c): As the Diploma Course in Homoeopathy has been stopped from 1999 onwards, the proposal of the State Government could not be acceded to. Besides the Central Council of Homoeopathy also ruled out the possibility of introducing such a Diploma Course.